THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIR, (SHRI ARIF MOHAMMAD KHAN): (a) The demand for ball and roller bearings in the last year of the Sixth Plan was estimated at 80 million numbers.

(b) The actual production of ball and roller bearings during the calendar year 1984 was 41 million numbers. The estimated production during 1984-85 was 42 million numbers.

(c) Yes, Sir,

(d) Apart from granting expension of capacities of the existing units, I etters of Intent have been issued to 14 firms for a total capacity of 63.4 million numbers of bearings. The industry has also been delicensed.

## National Productivity Council Monitored Project for Post-Harvest Technology

4278. SHRI CHINTAMANI JENA: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether National Productivity Council (NPC) has taken up a project to step up productivity in the post-harvest operations and agro-based industries through the application of improved technology; and

(b) if so, what are the details of the project and how far it will be helpful for the benefit of the rural population ?

THE MINISTER OF STATE IN THE AND OF INDUSTRY MINISTRY AND IN THE COMPANY AFFAIRS MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) The National Productivity Council (NPC) has proposed a plan project "Centre for Productivity Improvement in Post-Harvest Industries Operations. Agro-based and Informal Sector" for inclusion in the Seventh Plan. It will help in planning and policy making with respect to the development of post harvest operations, agrobased industries and informal sector. The project when implemented, will be beneficial for the uplift of the rural population.

## Value of Exports of Toiletries and Cosmetic Items

4279. SHRI SOMJIBHAI DAMOR : SHRI ANANDA PATHAK : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether attention of Government has been drawn to the news-item captioned "Alien brand name use to be permitted" appearing in the 'Economic Times' of 6th June, 1985;

(b) if so, the value of the exports of toiletries and cosmetic items to hard currency area of products with alien brand name and with Indian brand name separately;

(c) the benefit that will accrue in using foreign brand name; and

(d) the number of years for which the foreign brand name will be permitted to be used ?

THE MINISTER OF STATE IN THE AND MINISTRY OF INDUSTRY COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a), (c) and (d) Yes, Sir. However, there has been no change in Government's policy of not allowing the use of foreign brand names on products for internal sales although, there is no objection to their use on products to be a exported.

(b) Separate export data for Cosmetics and Toiletries with Indian brand names and Alien brand names is not maintained.

## **Production and Export of Steel Tubes**

4279-A. SHRI MOTILAL SINGH: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the names of public sector and private sector companies manufacturing steel tubes of various types;

(b) whether these companies are also exporting the steel tubes;

(c) if so, to which countries; and